

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-110
IB-2886(ND)/2019

IN THE MATTER OF:

Wellcorp Health Services Pvt. Ltd.

Vs.

Wellogo Services Pvt. Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 03.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Karan Rajpurohit, Advocate
For the Respondent/CD :
For the Intervener :

ORDER

Counsel for the Applicant is present. No representation on behalf of the Respondents. It is seen that the Corporate Debtor has already been proceeded *Ex-Parte*. The Counsel for the Applicant is directed to file notes on submissions containing 2 pages each along with case law, if any. Matter is posted for making final submissions.

List the matter on 7th January 2021.

-sd/-
(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd/-
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)